

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/1370/2020

This the 28th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Rifat Rashid Aged 26 yrs. D/o Ab. Rashid Bhat R/o Udipora District Kupwara & Ors.**Applicants**

(Advocate:- Mr. SYED RIYAZ AHMAD KHAWAR – not present)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Government, Education Deptt. Civil sect. Srinagar/Jammu & Ors.**Respondents**

(Advocate: Mr. Rajesh Thappa, DAG)

**O R D E R
I O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference, they have not joined the conference today.

2. On the previous dates i.e. 25.02.2021 and 30.03.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil